

SCHEDULE II

[FORM B]

PUBLIC ANNOUNCEMENT

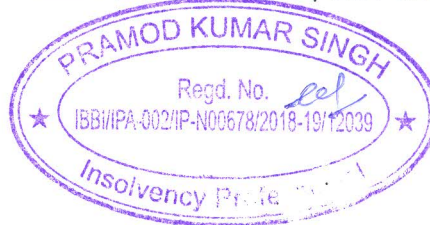
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GIRIDHAN PROJECTS PVT. LTD.

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Giridhan Projects Private Limited
2.	Date of incorporation of corporate debtor	11/03/2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2016PTC210219
5.	Address of the registered office and principal office (if any) of corporate debtor.	207, Maharshi Devendra Road, 3 rd Floor, R. No.- 64, Kolkata, West Bengal- 700007
6.	Date of closure of Insolvency Resolution Process	02/02/2021
7.	Liquidation commencement date of corporate debtor	02/02/2021 (By Order of Hon'ble NCLT, Kolkata in IA No. 667/KB/2020 in CP (IB) No. 718/KB/2019) Received by Liquidator on 12/02/2021.
8.	Name and registration number of the insolvency professional acting as liquidator	Pramod Kumar Singh, No. IBBI/IPA-002/IP-N00678/2018-2019/12039
9.	Address and e-mail of the liquidator, as registered with the Board	309, Vikas Bhawan (AIADA), Main Road Adityapur, Jamshedpur Jharkhand-831013. Mail- pramodip09@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	309, Vikas Bhawan (AIADA), Main Road Adityapur, Jamshedpur Jharkhand-831013. M No. 9334611489 Mail- Liqgiridhan@gmail.com
11.	Last date for submission of claims	14/03/2021

1. Notice is hereby given that the Hon'ble NCLT, Kolkata Bench has ordered the commencement of liquidation of the Giridhan Projects Private Limited on 02/02/2021 and order received by liquidator on 12/02/2021.
2. The stakeholders of Giridhan Projects Private Limited are hereby called upon to submit a proof of claims, on or before 14/03/2021 to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with proof in person, by post or by electronic means.

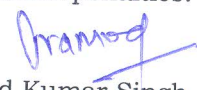
Office : 309, Vikas Bhawan (AIADA), Adityapur, Jamshedpur, Jharkhand, India- 831013. Mail ID- pramodip09@gmail.com | M. No. 9334611489 | 0657-2370699 | 0657-2370440



4. The claims may be submitted in the specified forms, Form- C- Operational Creditors (Other than workmen or employees), Form-D- Financial Creditors, Form-E- Workmen or Employees, Form-F- Authorised Representative of Workmen/employee, Form G- Other Stakeholders, Copy of Forms may be downloaded from IBBI website.
5. Submission of false or misleading proofs of claims shall attract penalties.

Dated : 13/02/2021

Place: Jamshedpur


Pramod Kumar Singh
Liquidator For Gridhan Projects Private Limited
IBBI Regd No. IBBI/IPA-002/IP-N000678/2018-19/12039

